

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4351
ANSWERED ON:19.05.2006
UTILIZATION OF FUNDS BY DRDAs
Athawale Shri Ramdas

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is uniformity in the allocation of funds to District Rural Development Agencies (DRDAs):
- (b) if so, the percentage of amount allocated to each development agency during each of the last three years and current year in National Capital Territory of Delhi;
- (c) whether there is any control of the Union Government in respect of income/expenditure of these agencies; and
- (d) if so, the details thereof alongwith procedure adopted/likely to be adopted with regard to monitoring of utilisation of funds by the said agencies.

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

- (a) The allocation of funds to DRDAs under the Rural Development programmes are made as per criteria laid down in respective programme guidelines like poverty ratio, SC/ST population etc.
- (b) There is no DRDA in NCT of Delhi.
- (c) & (d) The utilisation of funds by the DRDAs is monitored on regular basis by obtaining Monthly Progress Reports (MPR), holding quarterly review meetings with the State Secretaries of the Rural Development Department, obtaining Annual Audited Statements of Accounts. Some other monitoring mechanisms are Area Officers` visits, monitoring by National Level Monitors and constitution of Vigilance and Monitoring Committee.